

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3600
ANSWERED ON:16.12.2005
COMPLAINTS UNDER PMGSY
Muqueem Shri Mohammed;Pathak Shri Brajesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and nature of complaints received from various public representatives particularly from Uttar Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and current year, State-wise;
- (b) the details of action taken on each such complaint; and
- (c) the directions issued and steps taken by the Government for strict compliance of the guidelines meant for PMGSY?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (c) `Rural Roads` being a State subject, the State Governments are primarily responsible for ensuring proper implementation of the PMGSY. Complaints/suggestions, if any, received from various public representatives are forwarded to the State Governments for taking appropriate remedial measures.